

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 329 of 2013

Dated : 30th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**PTC (India) Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Bhardwaj

Counsel for the Respondent(s) : Ms. Shikha Ohri

ORDER

The learned counsel for the Appellant seeks some time to file the rejoinder. He is directed to file the same by 15.5.2014 after serving copy on the other side.

Post the matter for hearing on **26th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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